

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 1994-95.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 9139/96]

- (4) A copy of the Uttar Pradesh Urban Local Self-Government Laws (Amendment) Act, 1996 (President Act No. 3 of the 1996) (Hindi and English versions) published in Gazette of India dated the 5th January, 1996, under sub-section (4) of section 3 of the Uttar Pradesh State Legislature (Delegation of Powers) Act, 1995.

[Placed in Library. See No. LT 9140/96]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 1994-95, alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Urban Affairs, New Delhi, for the year 1994-95.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 9141/96]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1994-95.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Com-

mission, New Delhi, for the year 1994-95, together with Audited Report thereon.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 9142/96]

Railway Protection Force (Second Amendment) Rules, 1996 etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 21 of the Railway Protection Force Act, 1957 :—

- (1) The Railway Protection Force (Second Amendment) Rules, 1996 published in Notification No. G.S.R. 39(E) in Gazette of India dated the 18th January, 1996.

- (2) The Railway Protection Force (Amendment) Rules, 1996 published in Notification No. G.S.R. 45(E) in Gazette of India dated the 27th January, 1996.

[Placed in Library. See No. LT 9143/96]

14.01 hrs.

(At this stage Shri Mohammad Ali Ashraf Fatmi and some other hon. Members came and stood on the floor near the Table.)

14.01¼ hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Sixty-first, Sixty-second, Sixty-third and Sixty-fourth Reports and Minutes

[English]

• SHRI HARILAL NANJI PATEL (Kutch) : Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of

Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto :

- (1) Sixty-first Report on Action Taken by the Government on the recommendations contained in the Forty-ninth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Petroleum and Natural Gas - Reservation for and employment of Scheduled Castes and Scheduled Tribes in Indian Oil Corporation Limited including Reservation for Scheduled Castes and Scheduled Tribes in Grant of Gas/Petrol Agencies.
- (2) Sixty-second Report on Action Taken by the Government on the recommendations contained in the Forty-fifth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Rural Development (Department of Rural Development) - Working of Integrated Rural Development Programme (Assistance Provided to SCs and STs).
- (3) Sixth-third Report on Action Taken by the Government on the recommendations contained in the Forty-fourth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Environment and Forests—Forest Policy in relation to command over the access of Tribal People to Forest Resources.
- (4) Sixty-fourth Report on Action Taken by the Government on the recommendations contained in the Fifty-first Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Welfare (Tribal Development Division) - Working of Integrated Tribal Development Projects (ITDPs) in Maharashtra.

14.01½ hrs.

STANDING COMMITTEE ON LABOUR AND WELFARE

Twentieth and Twenty-third Reports and Minutes

[English]

SHRIMATI CHANDRA PRABHA URS (Mysore) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Labour and Welfare and the Minutes of the Sittings of the Committee relating thereto .

- (1) Twentieth Report on "The Employee's Provident Funds and Miscellaneous Provision (Amendment) Bill, 1993".
- (2) Twenty-third Report on Action Taken by the Government on the recommendations/observations contained in the Eleventh Report of the Standing Committee on Labour and Welfare on "The Ministry of Labour Demands for Grants, 1995-96".

14.01 ¾ hrs.

STANDING COMMITTEE ON RAILWAYS

Nineteenth Report and Minutes

[English]

SHRI HARILAL NANJI PATEL (Kutch) : Sir, I beg to present the Nineteenth Report (Hindi and English versions) of the Standing Committee on Railways (1995-96) on 'Safety Measures and Maintenance of Assets in Railways' and Minutes of the sittings of the Committee relating thereto .

14.02 hrs.

JAMMU AND KASHMIR BUDGET, 1996-97

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : I beg to present a statement of estimated receipts and expenditure of the State of Jammu and Kashmir for the year 1996-97.